

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ROSSLAND PHARMACEUTICALS
PRIVATE LIMITED**

1.	Name of Corporate Person	Rossland Pharmaceuticals Private Limited
2.	Date of Incorporation of Corporate Person	18/10/1993
3.	Authority under which Corporate Person is Incorporated/Registered	(Registrar of Companies/Ministry of Corporate Affairs) New Delhi
4.	Corporate Identity Number / Limited Liability Identity Number of corporate person	U74899DL1993PTC055676
5.	Address of the Registered Office and Address and Principal Office (if any) of Corporate Person	C-35, DDA SHEDS, OKHLA PHASE-V, NEW DELHI, Delhi, India, 110020
6.	Liquidation Commencement Date of Corporate Person	August 8, 2026
7.	Name, Address, E-mail Address, Telephone number and the Registration Number of the Liquidator	Ms. Monika Kohli Address: 31/36, Basement, Old Rajinder Nagar, New Delhi-110060 Email ID: rppl.vliq@gmail.com Mob-9810480983 Registration No. IBBI/IPA-002/IP-N00078/2017-2018/10209
8.	Last date of Submission of Claim	September 7, 2026

Notice is hereby given that ROSSLAND PHARMACEUTICALS PRIVATE LIMITED has commenced Voluntary Liquidation w.e.f. August 8, 2026.

The stakeholders of the ROSSLAND PHARMACEUTICALS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before September 7, 2026 to the Liquidator at the address mentioned against item no. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Place: New Delhi
Date: 08.08.2026

Sd/
Monika Kohli
Insolvency Professional

IP Reg No.- IBBI/IPA-002/IP-N00078/2017-2018/10209

SHRIRAM FINANCE LTD.

Registered Office : Plot No. A-260/1, 2nd Floor, Road No-6,
NH-8, Mahipalpur Extension, South West Delhi, Delhi RSP- 110037.

**APPENDIX IV [See rule 8 (1)]
PHYSICAL POSSESSION NOTICE (For Immovable property)**

(LOAN ACCOUNT NO. MAHIPT808290001, MAHIPT809060001,
MAHIPO710100001 and MAHIPO710100002)

Whereas, the undersigned being the Authorized officer of the Shri Ram Finance Limited, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice calling upon to all above mentioned notice i.e. **KASIM CHOUDHARY S/o SH. NASIBUDDIN; MUSTAKEEM CHOUDHARY** repay the amount mentioned in the notice being Rs. 5,27,239.85/-, 19,42,041.68/-, 71,67,113.13/- and 5,65,588.55/- Total 1,02,01,983.21/- (one crore two lacs one thousands nine hundred eighty three rupees twenty one paise only) under the Loan Account No. MAHIPT808290001, MAHIPT809060001, MAHIPO710100001 and MAHIPO710100002 outstanding as of 02.08.2026.

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ल्यूमैक्स इंडस्ट्रीज लिमिटेड